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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/2182/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Darak Ullah,
Presiding Officer,
MACT No. 2,
Kamrup(M), Guwahati.

Dated Guwahati, the th 12 March, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT2K/1284/24 Dated 6th March, 2024.

Sir,
With reference to the above, I am directed to inform you that your prayer for **casual leave on 07.03.2023**, has been granted. The Presiding Officer, MACT No. 3, Kamrup(M), Guwahati would be in charge of your Court and office during your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001/2183/A, dated , 12-03-2024

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)